

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DEWA PROJECTS PRIVATE LIMITED

| RELEVANT PARTICULARS | | |
|----------------------|---|--|
| 1. | Name of corporate debtor | DEWA PROJECTS PRIVATE LIMITED |
| 2. | Date of incorporation of corporate debtor | 12.04.2005 |
| 3. | Authority under which corporate debtor is incorporated / registered | RoC - Ernakulam |
| 4. | Corporate Identity No. of corporate debtor | U70101KL2005PTC018111 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | TC/25/1497 S.S.Kovil Road Thampanoor GPO Vanchiyoor Village Thiruvananthapuram Kerala -695001 |
| 6. | Insolvency commencement date in respect of corporate debtor | 13.09.2019 (Order Received on 16.09.2019) |
| 7. | Estimated date of closure of insolvency resolution process | 10.03.2020 (180 days) |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Vinod Padinhare Veettil Reg No.IBBI/IPA-002/IP-N00203/10657 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | 66-1058 First Floor, Veekshanam Road Ernakulam North -682108 Ernakulam – Kerala |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | Vinod P.V. Indialaw, 66-1058, First Floor Veekshanam Road Ernakulam North -682108 Ernakulam – Kerala Email : vinodpv@gmail.com |
| 11. | Last date for submission of claims | 29.09.2019 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Name of the Class : Home Buyers (Financial Creditors) |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Mukesh K.P Reg. No.IBBI/IPA-001/IP-P01054/2017-2018/11747 2.Rajendran P.R Reg. No.IBBI/IPA-001/IP-P01748/2019 -2020/12717 3.Balakrishnan Baburajan Reg. No.IBBI/IPA-002/IP-N00544/2017-2018/11691 |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | (a) Web link : The relevant forms can be downloaded from IBBI website https://www.ibbi.gov.in/home/downloads and also can be obtained from IRP (b) Physical Address: Available at address given in Serial No.10 above |

Notice is hereby given that the National Company Law Tribunal, Kochi Bench has ordered the commencement of a corporate insolvency resolution process of the Dewa Projects Private Limited on 13.09.2019

The creditors of Dewa Projects Private Limited are hereby called upon to submit their claims with proof on or before **29.09.2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 17.09.2019
Place : Ernakulam




Vinod Padinhare Veettil
Interim Resolution Professional